Name of the corporate debtor: Buoyant Technology Constellations Private Limited (CIN: U45201KA2007PTC043436) Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024) List of Other creditors as on 10.12.2025

														Amount- Rs	
SI. No.	Name of creditor	Nature of claim	Details of claim received		Details of claim admitted							Amount of any			
			Date of receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
1	Manyata Reality (Energia Project)	Other Creditors	14-09-2024	65,22,91,654	56,48,57,103	Based on JDA	0	0	No	NA	0	0	8,74,34,551	0	
2	Manyata Realty (Lithos Project)	Other Creditors	14-09-2024	23,32,92,199	15,62,79,477	Based on JDA	0	0	No	NA	0	0	0	7,70,12,722	Response from Claimant on queries awaited
3	Manyata Infrastructure Developments Private Limited (Energia Project)	Other Creditors	14-09-2024	2,91,57,57,911	2,52,49,40,471	Based on JDA	0	0	No	NA	0	0	39,08,17,440	0	
4	Mantri Signature Villas Owners Association	Other Creditors	13-01-2025	12,55,17,200	2,23,69,500	Refundable Maintainance Deposite	0	0	No	NA	0	0	10,31,47,700	0	
5	KE Housing Pvt. Ltd.	Other Creditors	12-06-2025	13,93,37,847	0	Landowner Share as per Agreement with the Builder	0	0	No	NA	0	0	5,77,94,688	8,15,43,159	Response from Claimant on queries awaited
6	Mantri Manyata Lithios Apartment Owner Association Represented by the President, Mrs. Shobha Hulluraiah	Other Creditors	23-07-2025	12,50,00,000	0	BWSSBB, Generators and Common Area Lighting with Solar	0	0	No	NA			0	12,50,00,000	Response from Claimant on queries awaited
	Total			4,19,11,96,811	3,26,84,46,551								63,91,94,379	28,35,55,881	

- Notes:
 1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.
 2. Claims of Manyata Reality (Energia Project), Manyata Reality (Lithos Project) and Manyata Infrastructure Developments Private Limited (Energia Project) have been received by the IRP in Form CA, although the IRP has considered the claim under other creditors by looking at the transaction the creditors